CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038, MAY 1994

Dated:-

		265 of 1994.	•
APPLICATION	MIIMBER •	200 01 1777	
WELLT TO WILLOW	14OMDETE -	Marian de la companya	, viceprova, acceptant that was the second control of the second c

APPLICANTS:

RESPONDENTS:

Sri.A.Bhanu, and Others v/s. Indian Institute of Horticultural Research, Bagalore

- Sri.D.Leelakrishnan, Advocate, No. G-5, Brigade Links, No. 541, First Main Road, Seshadripuram, Bangalore-20.
- 2. Sri. S.V.Shastri, Advocate, Second Floor, Srinivasa Bldg, Near Sampige Theatre, First Cross, Sampige Moad, Bangalore-3.

Subject:- Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on O4-O5-1994.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

qm*

de .

CENTRAL ADMINISTRATIVE TRIBUNAL. BANGALORE BENCH.

ORIGINAL APPLICATION NO. 265/1994

WEDNESDAY, THE 4TH DAY OF MAY, 1994

Shri V. Ramakrishnan

Member (A)

- The Indian Institute of Horticultural 1. Research Employees Association, C/o Indian Institute of Horticultural Research, Hessaraghatta Lake Post, BANGALORE: 560 089 represented by its President Sri. A. Bhanu.
- 2. Sri S.A. Sreedhara, Son of S. Anantharamaiah, Aged about 38 years, Technical Officer, Indian Institute of Horticultural Research, Hessaraghatta Lake Post, BANGALORE: 560 089.
- 3. Sri S.C. Chandrashekar, Son of Late S.T. Channappaiah, Aged about 36 years, Laboratory Technician (T-4), Indian Institute of Horticultural Research, Hessaraghatta Lake Post, BANGALORE: 560 089.
- Dr. C.K. Mathai, Son of Late C.M. Koshi, Aged about 48 years, Senior Scientist, Indian Institute of Horticultural Research, Hessaraghatta Lake Post, BANGALORE: 560 089.
- Dr. K. Srinivas. Son of K. Shetty, Aged about 42 years, Senior Scientist, Indian Insitute of Horticultural Research, Hessaraghatta Lake Post, BANGALORE: 560 089.

Applicants

(By Advocate Shri D. Leela Krishnan)

Vs.

The Indian Institute of Horticultural Research, Hessaraghatta Lake ost; BANCALORE: 560 089 represented by its Director

.. Respondents

(By Advocate Shri S.V. Shastri, Govt. Standing Counsel)

ORDER

Shri V. Ramakrishnan, Member (A)

Heard the mearned counsel for the applicants as also the learned dounsel for the respondents.

The applicants have filed an MA No. 71/94 dated 24.1.94 for joint application, which is allowed. The applicants now submit a Memo. that they intend to settle the subject mattem of the above application amicably by mutual discussion and pray for withdrawal of the application. The counsel for the respondents has no objection In view of this position, the application to the same. is;dismissed as withdrawn⊾ No costs.

TRUE C

(V. Ramakrishnar) Member (A).

TCV

SECTION OFFICER

CENTRAL ADMIN

BARGALONE